

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:564

ANSWERED ON:13.08.2012

VIOLATIONS OF LABOUR LAWS

Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Paswan Shri Kamlesh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a)whether the Government has received complaints against certain companies, power plants and Industries set up under the public and private sector for violation of various labour laws including hiring of labours/workers on contract basis;

(b)if so, the details thereof, State-wise and sector-wise along with the action taken against them;

(c)whether any review has been conducted with regard to the performance of Labour Inspectors on the implementations of various labour laws in the constructed/under construction power plants in Janjgir and Champa areas of Chhattisgarh; and

(d)if so, the details and outcome thereof along with the action taken by the Government thereon?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): The Information is being collected and will be laid on the Table of the House.